GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO-294 ANSWERED ON-20/07/2021

SOLAR ENERGY SUPPLY TO VILLAGES

294. SHRI HARNATH SINGH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the recent schemes formulated by Government for providing solar energy power supply to villages in the country; and
- (b) the funds allocated, State/UT-wise for this purpose?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy is implementing various schemes / programmes for the development and deployment of solar energy including for providing solar power supply to villages in the country. Details of these schemes/programmes are given at **Annexure.**

Funds are not earmarked State/UT-wise under these schemes / programmes. The actual release depends on the sanction made on the basis of demand received from states/UTs.

Annexure

Annexure referred in reply to Part (a) and (b) of the Rajya Sabha Unstarred Question No. 294 to be answered on 20.07.2021 on 'Solar energy supply to villages'

Details of various schemes / programmes for the development and deployment of solar energy including for providing solar power supply to villages in the country.

Scheme	Application/ Size	CFA available	States/UTs
			covered
a) Solar Park Scheme	Scheme aims to develop Solar Parks and Ultra Mega Solar Power Projects for setting up of 50 solar parks of 40,000 MW capacity in the Country	Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower. Also, up to Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).	All States/ UTs
b) CPSU Scheme Phase- II (Government Producer Scheme)	Total size of the scheme 12000 MW.	Viability Gap Funding (VGF) of up to Rs. 0.7 Cr./MW is provided. Use of domestically manufactured solar PV cells and modules is mandatory. VGF is released in two tranches as follows: i. 50% on Award of contract to the EPC contractor (including in-house EPC Division); and ii. balance 50% on successful commissioning of the full capacity of the project	All States/ UTs
c) Phase-II of Grid Connected Rooftop Programme	4000 MW in residential sector	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower. (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower, up to 3 KW and 20% for system capacity above 3 kW and up to 10 kW. (iii) Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common	All States/ UTs

Scheme	Application/ Size	CFA available	States/UTs
			covered
		activity.	
		Further, incentive is being provided to	
		Discoms based on percentage of year-wise	
		installed capacity achieved against previous	
		year's cumulative installation.	
d) Pradhan	(a) Component-A:	For Component-A, DISCOM would be	All States/ UTs
Mantri Kisan	10 GW Installation	eligible to get PBI @ Rs. 0.40 per unit	
Urja Suraksha	of Renewable	purchased or Rs. 6.6 lakh per MW of capacity	
evam Utthaan	power plants (incl.	installed, whichever is less, for a period of five	
Mahabhiyan	solar) up to 2 MW	years from the commercial operation date.	
(PM-KUSUM)	capacity on		
	barren/agriculture	For Components-B and C, CFA of 30% of the	
	land.	benchmark cost or the tender cost of	
		standalone pump or solarization of existing	
	(b) Component-B:	pump, whichever is lower, will be provided to	
	Installation of 20	the beneficiary. However, in North Eastern	
	lakh standalone	states including Sikkim; states of Himachal	
	solar pumps up to	Pradesh and Uttarakhand; UTs of Jammu &	
	7.5 HP capacity	Kashmir and Ladakh; and island UTs of	
	each for irrigation	Lakshadweep and A&N, CFA of 50% of the	
	purpose	benchmark cost or the tender cost, whichever	
		is lower will be provided. The State	
	(c) Component-C:	Government will also provide subsidy of 30%	
	Solarization of 15	of the cost of standalone pump/ solarization,	
	lakh existing	or higher.	
	agricultural pumps		
	up to 7.5 HP	State may also opt for feeder level solarization	
	capacity each.	under Component-C.	